

the Reserve Bank of India in this regard have been processed; and

(b) if to, what are their separate findings?

THE MINISTER OF STATE IN THE MINISTRIES OF PERSONNEL, PUBLIC GRIEVANCES PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) A memorandum containing allegations against Shri Bhajan Lal, former Chief Minister of Haryana, was submitted to the Prime Minister by some MPs/MLAs on the 4th July, 1985. It was remitted to Shri Justice Jaswant Singh for a preliminary enquiry. Shri Justice Jaswant Singh in his report submitted to the Government, has concluded that he was not in a position to hold that there was a *prima facie* case against Shri Bhajan Lal and his close relatives. The report is being processed.

Wheat consuming Dirt, Charcoal Dust, Gravel, etc. supplied to Fair Price Shops in Delhi by FCI.

*10. PROF. C. LAKSHMANNA:
SHRI B. SATYANARAYAN
REDDY:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that complaints have been received recently that wheat mixed with dirt, including charcoal, dust, gravel, etc. is being supplied to fair price shops in Delhi by the Food Corporation of India;

(b) if so, whether any inquiry has been made against the concerned officials of the Food Corporation of India responsible for mixing charcoal, dust and gravel with wheat; and

(c) what measures Government propose to take to curb such malpractices and to ensure the supply of pure food-stuffs to the public through fair price shops?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI

H. K. L. BHAGAT): (a) No Sir. However, news item to this effect appeared in 'Hindustan Times' dated 20-6-1986.

(b) Yes, Sir.

(c) A statement is laid On the Table of the Saaha. *(See below)*.

Statement

The following procedure has been evolved to ensure the supply of pure food-stuffs to the public through fair price shops:

(1) Commissioner (Food & Supplies), Delhi Administration will post atleast one Inspector of the Department of PFA at each of the godowns of Food Corporation of India to check the quality of wheat.

(2) Delhi State Civil Supplies Corporation would lift atleast 10 samples of food items from different Fair Price Shops and dyycbP AeFFo cffiffiE AO Food Laboratory of PFA Department.

(3) In case of receipt of sub-standard stocks, fair price shops holders would immediately (within three days) submit a complaint to the FSO/ZONAL Office of the Commissioners, Food & Civil Supplies, Delhi Administration who would forward complaints along with his note to the Regional Manager, FCI, Delhi with a copy to General Manager, Delhi State Civil Supplies Corporation and the complained stocks would be replaced.

(4) The Delhi State Civil Supplies Corporation would manage to have a buffer stock of 500 bags of wheat with them in their own godowns to decide and replace the stocks under complaint on merit and in turn claim replacement of the replaced stocks by the FCI.

Celebrstfoa of Chhatrapati Shivaji in Delhi

*11. SHRI B. SATYANARAYAN
REDDY: Will the Minister of HOME AFFAIRS be pleased to state: